

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

26. M.A. 260/2020

IN

C.P. 233/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.07.2021**

NAME OF THE PARTIES: HSL Holdings S.A.R.L.

V/s

Klopman India Pvt. Ltd. &Ors

SECTION 59, 62, 100, 241, 242, 244 & 246 OF COMPANIES ACT,

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**ORDER**

Due to paucity of time the matter could not be heard. List this matter on

11.08.2021

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)